COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 246 OF 2014 &</u> <u>IA NO. 56 OF 2015</u>

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.			Appellant(s)	
Delhi Electricity Regulatory Commiss	Vs sion			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Sahai Mr. Aniket Prasoon Mr. Abhishek Kumar Ms. Anukriti Jain		
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sh	arma	for R-1

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file written submissions. He may file the same on or before 08.08.2017 after serving copy on the other side. Thereafter, learned counsel for the respondent may file written submissions on or before 16.08.2017 after serving copy on the other side.

List these matters for further hearing on 17.08.2017.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson